

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

OA.1196/99


dated : 18.7.2000

Between

1. Dr. A.G.K. Murthy
2. Dr. U. Prasada Rao
3. Dr. N. Shoba Rani
4. Dr. B.C. Viraktanath
5. Dr. S. Padmaja Rao
6. Dr. SP Singh
7. Dr. P. Krishna Murthy
8. Dr. K. Vedavyasa Rao
9. Dr. I.S.R.P. Sharma
10. Dr. M. Narayana Reddy
11. Dr. J.S. Prasad
12. Dr. N.V. Krishnaiah
13. Dr.J.S. Bentur
14. Dr. K. Satyanarayana
15. Dr. C. Sadashiva Reddy
16. Dr. Mangal Sain
17. Dr. N. Sarala
18. Dr. C. Keshav Reddy

: Applicants

And

1. Union of India, rep. by
Secretary, Min. of Finance
Dept. of Expenditure
North Block, New Delhi 110001
 2. Union of India, rep. by the
Secretary, Min. of Agriculture
Krishi Bhavan, New Delhi 1
 3. Director General
ICAR, Krishi Bhavan
New Delhi 110001
 4. Director (Personnel)
ICAR, Krishi Bhavan
New Delhi 110001
- 

5. Under Secretary (Personne)
ICAR, Krishi Bhavan
New Delhi 110001

6. Project Director
Directorate of Rice Research
Rejendra Nagar, Hyderabad 500030 : Respondents

Counsel for the applicants : Ch. Ramesh Babu
Advocate

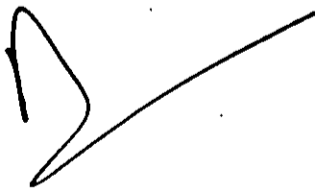
Counsel for Respondents 1 & 2 : K. Narahari, CGSC

Counsel for the respondents 3 to 6 : N.R. Devaraj,
SC for ICAR

Coram

Hon. Mr. Justice D.H. Nasir, Vice Chairman

Hon. Mr. R. Rangarajan, Member (Admn.)



OA.1196/99

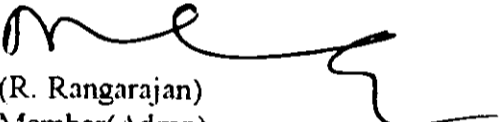
dated : 18.7.2000

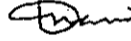
Order

Oral order (per Hon. Mr. R. Rangarajan, Member (Admn))

Heard Mr. Ch. Ramesh Babu for the applicants, Mr. K. Narahari for Respondents 1 and 2 and Mr. N.R. Devaraj for the respondents 3 to 6.

2. This OA is covered by the judgement given in OA.1194/99, which is disposed of today.
3. Hence, the OA is disposed of as withdrawn with liberty as given in OA.1194/99.


(R. Rangarajan)
Member(Admn)


(D.H. Nasir)
Vice Chairman

Dated : 18 July, 2000
Dictated in Open court

sk

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH:HYDERABAD

COPY TO:-

1ST AND 11ND COURT

- 1. HON'D
- 2. HRRN (ADMN) MEMBER
- 3. HBSJP (JUDL) MEMBER
- 4. D.R. (ADMN)
- 5. SPARE
- 6. ADVOCATE
- 7. STANDING COUNSEL.

TYPED BY CHECKED BY
COMPARED BY: APPROVED BY

THE HON'BLE MR. JUSTICE DH. NASIR
VICE - CHAIRMAN

THE HON'BLE MR. P. RANGARAJAN
MEMBER (ADMN)

~~THE HON'BLE MR. SS. JAI PARAMESHWAR
MEMBER (JUDL)~~

DATE OF ORDER

18/7/00

~~MA/RA/CP. NO.~~

~~IN.~~

CA. NO.

1196/28.

ADMITTED AND INTERIM DIRECTIONS
ISSUED

ALLOWED

C. P. CLOSED

R. A. CLOSED

DISPOSED OF WITH DIRECTIONS

DISMISSED

~~DISMISSED AS WITHDRAWN~~

ORDER/REJECTED

NO ORDER AS IT COSTS

(11 Copies)

केन्द्रीय प्रशासनिक अधिकरण
Central Administrative Tribunal
प्रेषण / DESPATCH
- 2 AUG 2000
Hyderabad Bench
HYDERABAD BENCH